

FO. RE. FURNISHED IN PART II SECTION 5(11) OF THE GAZETTING OF INDIA

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

NEW DELHI, THE 22nd August, 1978.

NOTIFICATION
INCOME TAX

No.2456 F.No.203/95/78-ITA. II: It is hereby notified for general information that the following scientific research programme has been approved for the period specified below for the purposes of sub-section (2A) of Section 35 of the Income-tax Act, 1961 read with Rule 6(iv) of the Income-tax Act, 1962, by the Secretary Department of Science & Technology, New Delhi.

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| Name of the Scientific Research Programme: | Manufacture of Phenol/MEK from n-butenes. |
| Name of the sponsorer: | National Organic Chemical Industries Ltd., Bombay. |
| To be under taken by: | Bombay University, Department of Chemical Technology. |
| Proposed date of commencement: | 1.9.1977. |
| Anticipated date of completion: | 31.8.1979. |
| Estimated out lay: | Rs.1.6 lakhs (out of the Rs.87,846. have already been paid). |

2. The Bombay University (Department of Chemical Technology) stands approved u/s 10(2)(xiii) of the Income-tax Act, 1961 vide Ministry of Finance Notification No.34 dated 25.11.1946.

sd/-
(J.P. SHARMA)
DIRECTOR TO THE GOVERNMENT OF INDIA

Copy forwarded to:-

1. All Commissioners of Income-tax (2 copies).
2. Director of Inspection (Income-tax & Audit)/Investigation/Research & Statistics/Publication and Public Relations, N.Delhi.
3. Directorate of C&M Services (Income-tax) 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi.
4. The Secretary Department of Science & Tech., Technology Bhavan, New Delhi with reference to their O.M. No.2/47/78-RA dt.15.6.78.
5. The Comptroller & Auditor General of India (20 copies).
6. Bulletin Section of D.I. (R.S.&P) New Delhi (5 copies).